

दिया है ठीक इसके विपरीत है और
- मैं आप को पढ़ कर आंकड़े सुना देता हूँ :

1977 में	188	इन्सीडेंट्स	हुए
1978 में	230	"	"
जब कि 1969 में	519	"	"
1970 में	521	"	"
1971 में	321	"	"
1972 में	240	"	"
1973 में	242	"	"

अब मैं यह जानना चाहता हूँ कि उनका जो जवाब दिया हुआ है, उसके खिलाफ, क्योंकि सबके पास जवाब नहीं है, होम मिनिस्टर साहब फरमाते हैं। तो क्या यह क्वेश्चन आफ प्रविलेज नहीं है कि वे गलत बयानी कर रहे हैं ? (व्यवधान) .. :

श्री जैल सिंह : माननीय अध्यक्ष महोदय, सम्माननीय मेम्बर चौधरी चरण सिंह ने जो आंकड़े मैंने दिये हैं, उनके बारे में कहा है। मैं उनकी आंका को दूर करना चाहता हूँ। आप ने मेरे दिये हुए आंकड़ों से ही यह साबित करने की कोशिश की कि इसमें हमारा ज्यादा कसूर है। .. (व्यवधान) ... गवर्नमेंट के ये आंकड़े हैं। पहले मेम्बर साहबान ने कहा था कि मैंने उनके सवाल का जवाब नहीं दिया। मैंने उनको बताया था कि कैसे कैसे यह हुआ :

1966 में	45
1967 में	251
1978 में	133
1969 में	674
1970 में	298

ये जो आंकड़े हैं, ये सही बोलते हैं लेकिन इस का कसूर किस का है। इन सालों में जरा गौर से सुनिये, बिहार में, उत्तर प्रदेश में और दूसरे प्रान्तों में जो सरकारें थीं वे यूनाइटेड फ्रन्ट की सरकारें थीं और उन्हीं सरकारों का यह मामला है। स्पीकर साहब, चौधरी चरण सिंह जी को यह बात अपने जहन में रखनी चाहिए कि 1977 में जनता पार्टी की सरकार कायम हुई 1978 में बह रही और 1979 में जनता (एस) की सरकार हो गई जब कि खुद चौधरी साहब प्रधान मंत्री थे। अब आप देखिये कि इस जमाने में ज्यादा मंडर हुए हैं, या उस जमाने में ज्यादा मंडर हुए हैं जबकि इन भाईयों की सरकारें थीं।

MR. SPEAKER: Now question 39.

श्री सुरज भा : हरिजन भी मरे हैं।

अध्यक्ष महोदय : आप बैठ जाइए।

श्री रसोद मसूद : हैदराबाद में किना
रायट्स पिछले महीनों में हुए हैं। (व्यवधान)

[श्री رشید محمود - حیدرآباد]
میں کئی رائٹس پیچھے رہ گئے ہیں
[(دودھان)]

MR. SPEAKER: No, not now. I have gone over to the next question.

श्री सुरज भा : रायट्स में हरिजन भी मरे हैं।

MR. SPEAKER: It is all right. Now I have already gone over to the next question. Now Question 39.

Release of Salt Land for Construction of Road in Bhandup Village in Bombay

*39. DR. SUBRAMANIAM SWAMY: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Maharashtra Government have approached the Salt Commissioner, Ministry of Industry for release of Salt land for the purpose of constructing an approach road for Bhandup Village in Bombay suburbs;

(b) if so, when and the details thereof; and

(c) whether the Central Government have directed the Salt Commissioner to hand over the land to the Maharashtra Government?

THE MINISTER OF FINANCE AND INDUSTRY (SHRI R. VENKATARAMAN): (a) and (b). Yes, Sir. The Government of Maharashtra made a proposal to the Salt Commissioner in September, 1979 for transfer of Salt Department lands at Bhandup, forming part of Survey Nos. 21, 246 and 275 for construction of a road from Datar Colony to Bhandup level crossing by the Bombay Municipal Corporation.

(c) The matter is under consideration.

DR. SUBRAMANIAM SWAMY: I would like to know from the hon. Minister whether he could give some kind of a time-frame, because this has been pending for many, many years, and indicate whether the matter will be decided within a particular time-frame.

SHRI R. VENKATARAMAN: I have been here for 2 weeks, and their Government was there for 2½ years. I will try to expedite it. It is a public matter and I will try to expedite it.

DR. SUBRAMANIAM SWAMY: I would like to know from the Minister whether he is aware that in fact in the entire Bombay suburban area at least, which I represent in this Parliament, there are vast tracts of the Salt Commissioner's land. No salt is being manufactured on this land. Therefore, will he consider a general policy question of what to do with the salt land, particularly when there is acute housing shortage in this area?

SHRI R. VENKATARAMAN: This is a policy matter which cannot be answered in the Question time. Nevertheless, I will indicate that wherever lands which are not required for production of salt are brought to the notice of the Government, Government will consider the question of how to de-reserve salt lands.

SHRI A. T. PATIL: I would like to know what principles or norms are being applied in taking a decision on this matter, and whether they will be of general application. The reason is that the demands of land belonging to Salt Commissioner are being made from place to place for the construction of roads and for housing and those demands have not been considered so far and no decision has been taken thereon. Therefore, I would like to know what principles or norms are being applied in taking a decision on this matter and whether they will be of general application.

SHRI R. VENKATARAMAN: The consideration is public interest. If the needs of the public are greater, then

the salt land is dereserved and then roads are allowed to be put up. As I said, it is only public interest that will be the paramount consideration.

Border Clashes with Bangladesh

*42. SHRI P. RAJAGOPAL NAIDU: Will the HOME MINISTER be pleased to state:

(a) whether there have been border clashes between our forces and forces of Bangladesh this month; and

(b) if so, the reasons therefor?

गृह मंत्री (श्री जल सिंह) : (क) तथा (ख) : जी नहीं, श्रीमान । किन्तु दक्षिण त्रिपुरा के बेलोनिया उपमंडल में सुहूरी चारलैंड में भारतीय राष्ट्रियों को अपनी फसलों को काटने से रोकने के लिए बंगला देश राष्ट्रफोर्स कामिकों ने अकारण गोली चलाई । भारतीय राष्ट्रियों की सुरक्षा के लिये सी० सु० बल ने जवाब में गोली चलाई ।

SHRI P. RAJAGOPAL NAIDU: I want to know whether nationals are being protected and they have reaped the crops. Whether they have received injuries. What protection has been given to them to reap the crops afterwards?

श्री जल सिंह : स्पीकर साहब, जहाँ तक नेशन को प्रोटेक्ट करने का सवाल है, उसके लिए हमारे बी० एस० एफ० के जवान और हमारे फौजी भाई वहाँ पर तैनात हैं। और मैं यह चाहता हूँ, चूँकि 8 जनवरी के बाद वहाँ कोई वाक्या नहीं हुआ है, इसलिए इस प्रश्न पर ज्यादा मप्लीमेंट्रीज न हों। यह बाउंडर का मसला है और इस से हम एम्बोकेबली सेटिल करने को तैयार हैं, और उसमें कोई बाधा नहीं पड़नी चाहिए।

SHRI P. RAJAGOPAL NAIDU: Whether it figured in the discussion between our Prime Minister and the President of the Bangladesh when he came here recently.

श्री जल सिंह : पी० एम० और प्रेजिडेंट की जो बातचीत हुई है, उस के मामले में न तो मुझे बताना चाहिए और न ही, मैं कहना हूँ कि मुझे मालूम है। इस लिए कि पी० एम० और प्रेजिडेंट बंगला देश के दरम्यान जो बातचीत हुई उसमें मैं शामिल नहीं था।
(अवधान)